

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH NEW DELHI

ORIGINAL APPLICATION NO. 1150 OF 2024

IN THE MATTER OF:

D5 & D8 RESIDENTS' WELFARE ASSOCIATION,
MODEL TOWN, NEW DELHI

...APPLICANT

VS.

HORTICULTURE DEPARTMENT OF MUNICIPAL CORPORATION
DELHI,
KESHAVPURAM ZONE & ANR.

...RESPONDENTS

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proof of service

732

FILED THROUGH:

Abhishek Shivpuri
Advocate For Applicant
K-12, Ground Floor, Green Park Extension,
New Delhi – 110 016

Email: abhishekshivpuri@outlook.com

Ph. No. - +91-9958493994

Dated:06.01.2026

Place: New Delhi

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PRINCIPAL BENCH NEW DELHI

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DELHI,
KESHAVPURAM ZONE & ANR.

...RESPONDENTS

**ADDITIONAL AFFIDAVIT ON BEHALF OF THE APPLICANT FOR
PLACING ADDITIONAL EVIDENCE ON RECORD**

MOST RESPECTFULLY SHOWETH:

I, Gurdeep Singh, S/o Shri Swran Singh, aged about 71 years, R/o D-5/9, 2nd Floor, Model Town-III, Delhi – 110 009, do hereby solemnly affirm and declare as under:

1. I am the authorised representative of the Applicant and am conversant with the facts and circumstances of the present case. I am therefore competent to swear this affidavit.
2. The present Original Application has been filed by the Applicant under section 14 of the National Green Tribunal Act, 2006, for directions to *inter alia* stop all kinds of functions at Jawahar Park located in Block-D, Model Town-3, Ward No. 68, Keshavpuram Zone, New Delhi – 110 009 ("**Park**"), in view of the Park being an Ornamental Park and in view of the severe violations of environmental laws, violation of the directions of the Hon'ble Supreme Court and this Hon'ble Tribunal, and violation of the Respondent's own policy and orders.
3. The Park has been declared as an ornamental park by the Respondent, Municipal Corporation of Delhi ("**MCD**"). As per MCD's own policy, an ornamental park cannot be booked for any kind of function. Importantly, the MCD Commissioner passed an order dated 1 November 2019 explicitly banning all religious and cultural functions at the Park. Despite this, the MCD is allowing the

Model Town Dharmik Leela Committee (“**Committee**”) to organize a Ram Leela function every year at the Park, and further, the function is held for more than a month at the Park in violation of the order dated 6 December 1996 passed in *M.C. Mehta v. Union of India & Ors.* (2009) 17 SCC 683.

4. Recently, Respondent No. 2 has again organized the Ramlila event in the Park in blatant violation of the MCD Policy, the directions of the Hon’ble Supreme Court, and the environmental norms. The event began on 8 September 2025 and continued till 14 October 2025. The Applicant has filed several complaints with Respondent No. 1 regarding the violations being committed by Respondent No. 2. However, Respondent No. 1 has not acted on any of the complaints and has, instead, arbitrarily, unfairly, and unreasonably closed the said complaints as “Resolved”. The same shows that Respondent No. 1 is colluding with Respondent No. 2 and assisting it in breaking all the applicable laws with impunity. In fact, the Park was occupied for more than a month in clear violation of the directions of the Hon’ble Supreme Court in the *M.C. Mehta case*. It is submitted that this year also, the Committee is causing damage to the Park, which is evident from the pictures taken by the Applicant. An ornamental park is required to be an aesthetically beautiful green space that acts as the lungs of the nearby societies and is a recreational spot for the residents. However, Respondent No. 1, Municipal Corporation of Delhi, and Respondent No. 2, the Committee, have miserably failed in their duties to preserve the Park and caused untold damage to the Park, to the misery of the Applicant and the residents. Such illegal actions were conducted without any permission from the Fire Department, despite the fact that there are houses of the residents in extreme vicinity, cars are parked on either side of the Park, there is an electric sub-station inside the park and very close to where the effigies are burned, and there is a IGL gas pipeline nearby for supplying gas to the colony. It is submitted that every time the Ram Leela function is organized by the Committee, the residents of Block D 5 & D 8 of Model Town are scared that some untoward event may occur. Also, extremely loud music is played during the function, which causes serious disturbance to the residents, especially the elderly, and leads to loss of sleep. Copies of the photographs showing the violations being committed by Respondent No. 2 are annexed herewith as **Annexure A-1 (Colly.)**. Copies of the complaints made by the Applicant to Respondent No. 1 are annexed herewith as **Annexure A-2 (Colly.)**.

5. The evidence being placed on record by the Applicant with the present application is necessary for adjudication of the present Original Application. The evidence indubitably shows that the prayers sought by the Applicant in the Original Application are genuine and deserve to be granted.

Ashish
I, IDENTIFIED THE
DEPONENT WHO HAS
SIGNED IN MY PRESENCE

g.h.g.h

DEPONENT

VERIFICATION:

The above-named Deponent do hereby verify that the contents of my above Affidavit are true and correct to my knowledge and belief and are based on the records available with me. No part of the Affidavit is false, and nothing material has been concealed therefrom.

Verified at New Delhi on this the ____ day of January 2026.

g.h.g.h

DEPONENT

ATTESTED
g.h.g.h
NOTARY PUBLIC

NOTARY PUBLIC APPOINTED BY
GOVT. OF INDIA
G. S. KHARRANDA
Notary
Reg. No.
785
06 JAN 2026
ADVOCATE
ENL. No.
D 287781
ATTESTED 9899422266

FIRECRACKERS IN ORNAMENTAL JAWAHAR PARK



Oct 1, 2025 12:17:49 AM
Model Town
New Delhi
Delhi Division
Delhi



Oct 1, 2025 12:17:33 AM
Model Town
New Delhi
Delhi Division
Delhi

JAWAHAR PARK'S GATES LOCKED FOR GENERAL PUBLIC



LEFT OVER FIRE CRACKERS IN THE ORNAMENTAL PARK



USED FIRECRACKERS INSIDE JAWAHAR PARK ON 1ST OCT.2025



FOOD COUNTERS INSIDE JAWAHAR PARK



BURNING OF EFFIGIES IN ORNAMENTAL PARK



BAMBOOS AND IRON RODS DUG IN THE GREEN BELT IN JAWAHAR PARK(3RD OCT.25)



DESTRUCTION OF GREEN ORNAMENTAL JAWAHAR PARK DATED 3RD OCT. 25



DUMPED FIRE CRACKERS' WASTE IN JAWAHAR PARK AS ON 3RD OCT.25



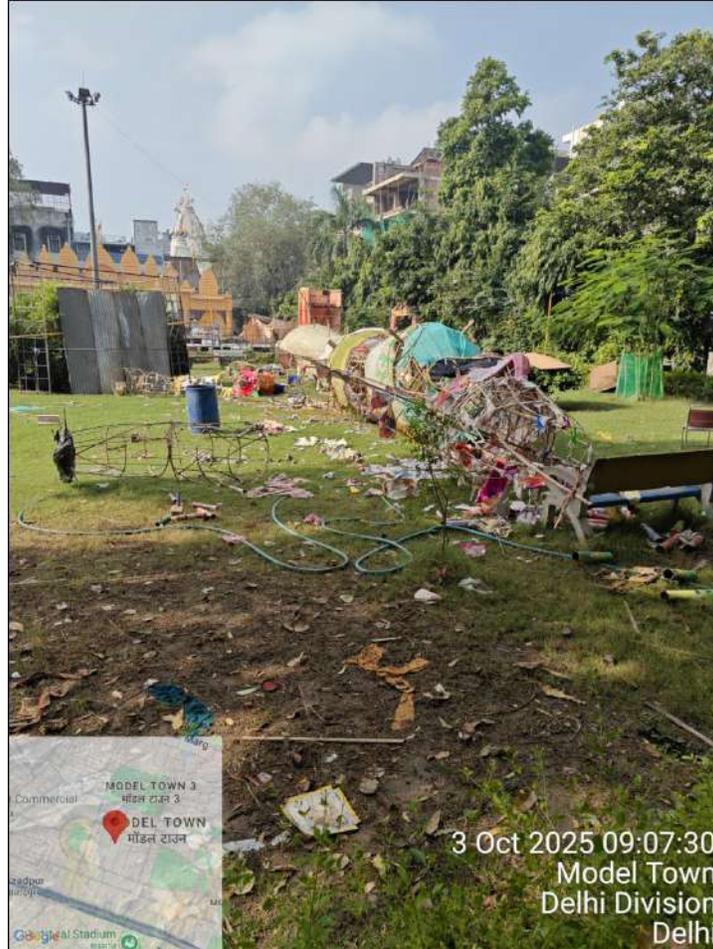
ELECTRIC WIRES AND BULBS DUMPED IN KYAARIS OF JAWAHAR PARK



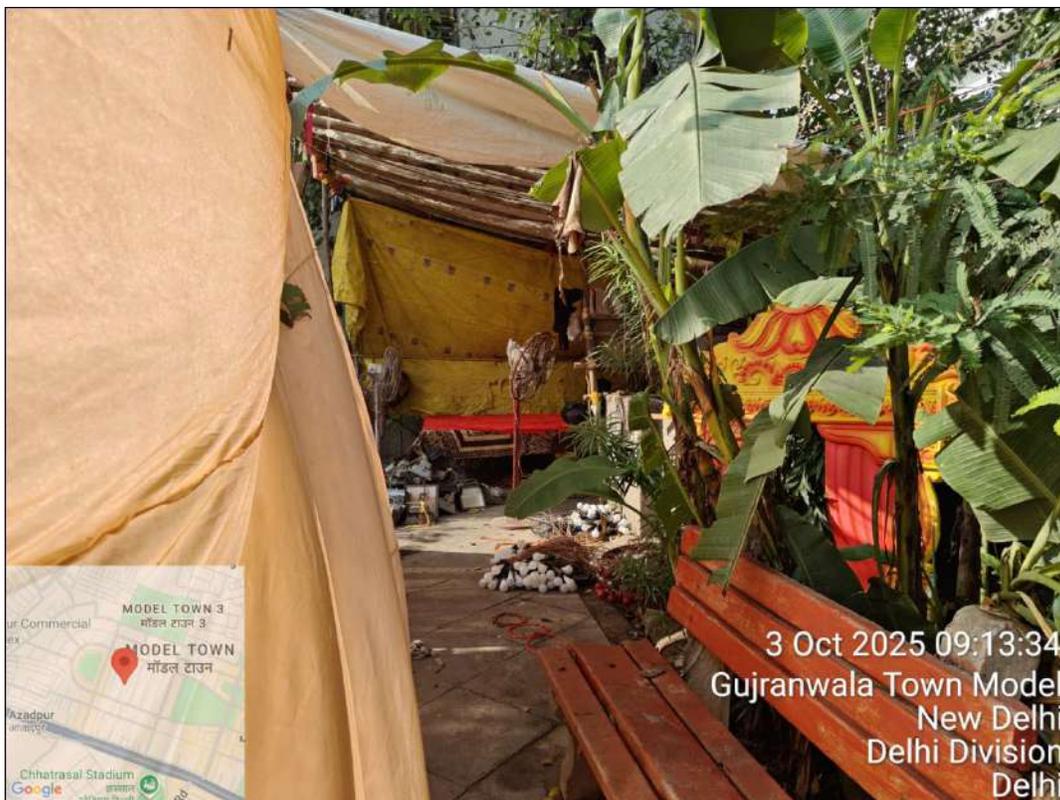
FOOTPATHS AND GREEN BELT OF JAWAHAR PARK RUINED BY FUNCTION ORGANIZERS



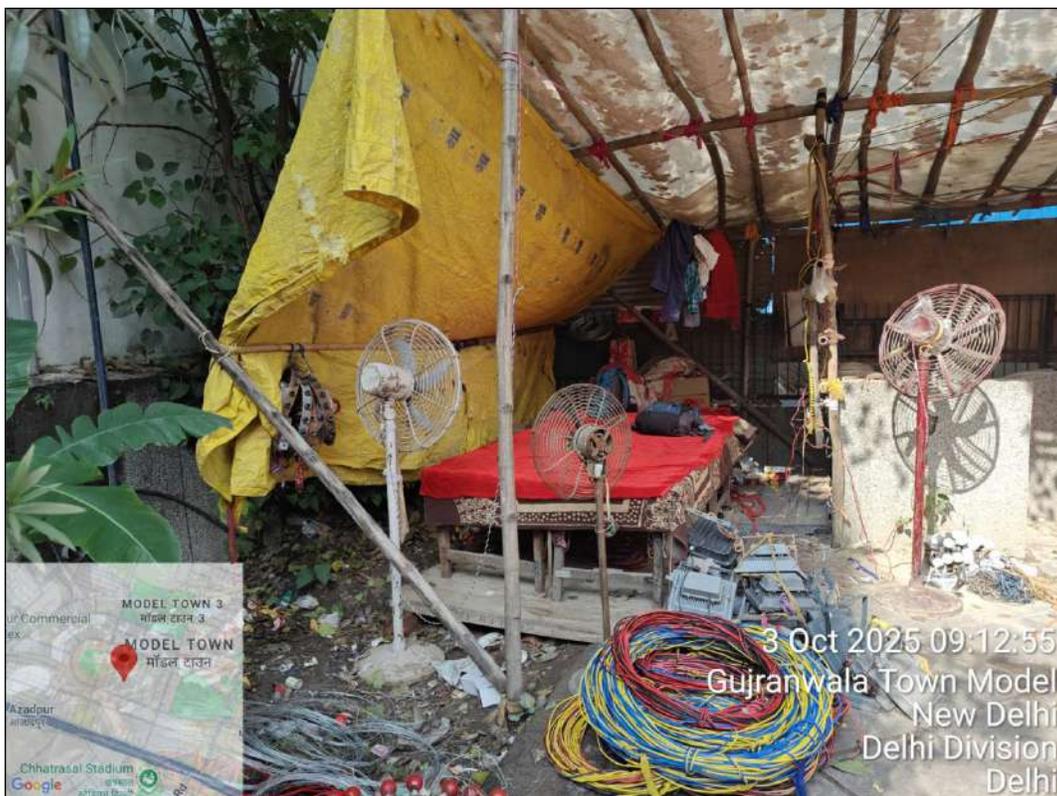
GRASS AND PLANTS BURNT BY KEROSENE OIL IN JAWAHAR PARK



TENT HOUSE MATERIAL CRUSHING PLANTS AND TREES IN JAWAHAR PARK-3RD OCT. 25



TENT HOUSE MATERIAL DESTROYING THE GREENERY IN JAWAHAR PARK(3RD OCT.25)



TENT TABLES IN GREEN HEDGES OF JAWAHAR PARK



BURNT FIRE CRACKERS IN JAWAHAR PARK POST CELEBRATIONS(4TH OCT. 25)



DESTRUCTION OF ORNAMENTAL JAWAHAR PARK DATED 4TH OCT.25



GREEN AREA OF JAWAHAR PARK COMPLETELY DESTROYED DATED 4TH OCT. 25



TENT MATERIAL IN GREEN BELT OF JAWAHAR PARK



JAWAHAR PARK FULL OF TENT MATERIAL AS ON 6TH OCT. 25



JAWAHAR PARK OCCUPIED BY TENT MATERIAL ON 6TH OCT.25



JAWAHAR PARK STILL OCCUPIED ON 6TH OCT 25



TENT HOUSE MATERIAL DUMPED IN JAWAHAR PARK ON 8TH SEPT.2025



LOADED TEMPOS ENTERING ORNAMENTAL JAWAHAR PARK TO DUMP TENT HOUSE MATERIAL



TENT HOUSE MATERIAL AND LOADED TEMPO INSIDE JAWAHAR PARK(12th SEPT. 25)



BAMBOO AND IRON RODS DUG IN KYAARIS



DESTRUCTION OF PLANTS AND TREES BY THE TENT HOUSE MATERIAL



13 Sept 2025 08:12:04
3rd Main Road
Model Town
Delhi Division
Delhi

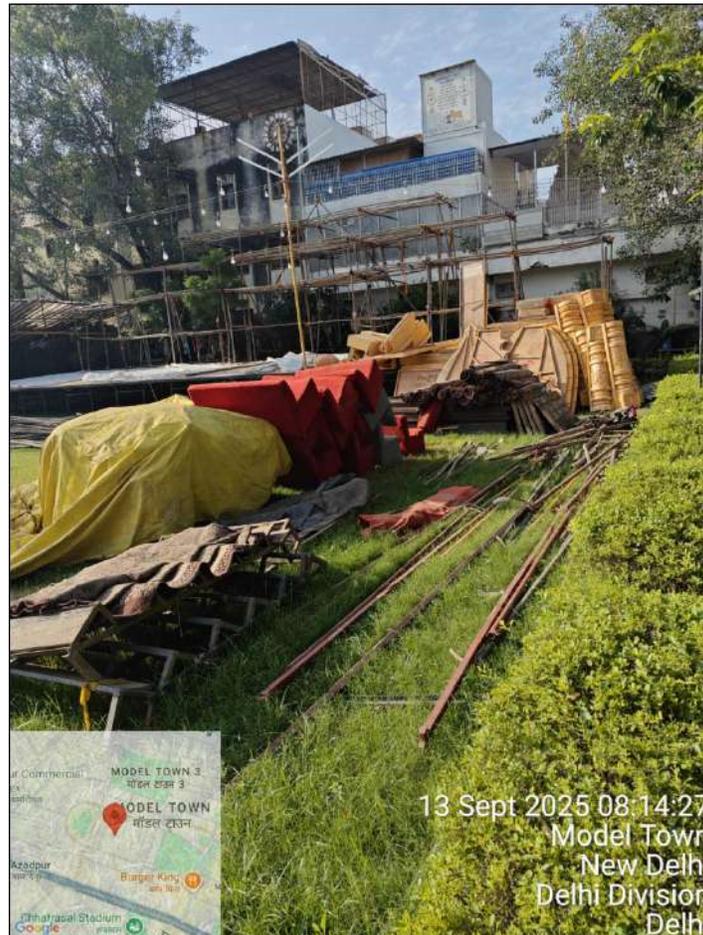
GREEN AREA IN JAWAHAR PARK DESTROYED(PHOTO DATED 13TH SEPT.25)



GREEN BELT AND SHRUBBERIES FILLED WITH TENT HOUSE MATERIAL



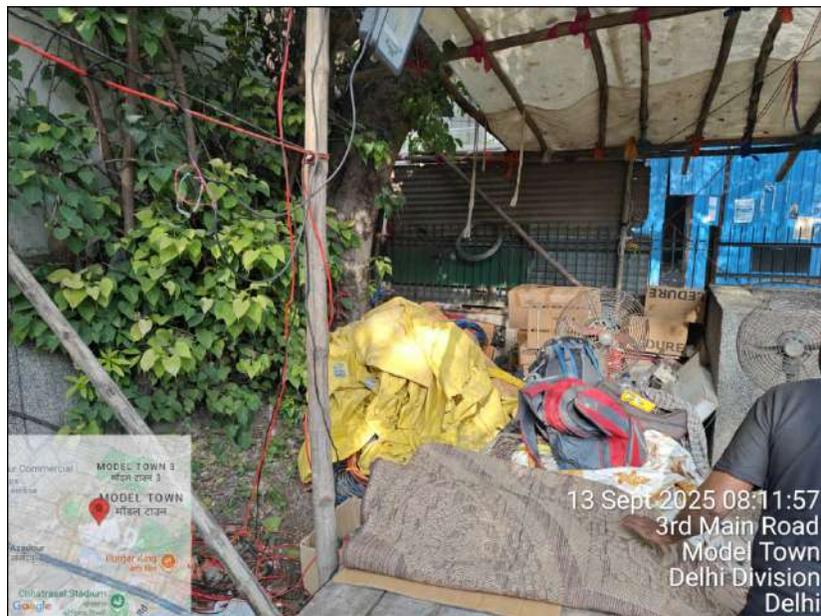
JAWAHAR PARK DUMPED WITH TENT MATERIAL(PHOTO DATED 13TH SEPT.25)



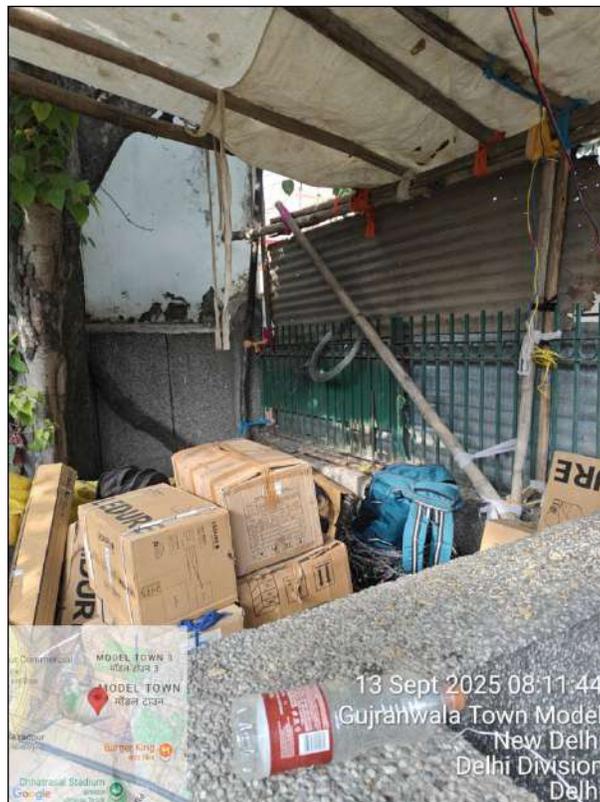
TENT HOUSE BAMBOOS DUG IN THE GREEN BELT OF JAWAHAR PARK



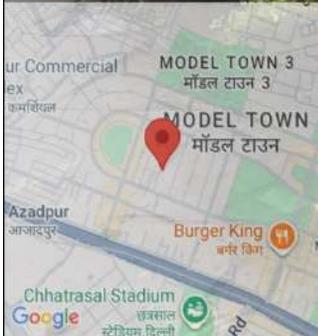
TENT HOUSE MATERIAL DUMPED IN GREEN BELT IN JAWAHAR PARK DATED 13TH SEPT 25



TENT HOUSE MATERIAL DUMPED ON PLANTS AND GREEN HEDGES(13TH SEPT.25)



TENT HOUSE MATERIAL DUMPED ON THE PLANTS AND SHRUBBERY DATED 13TH SEPT.2025

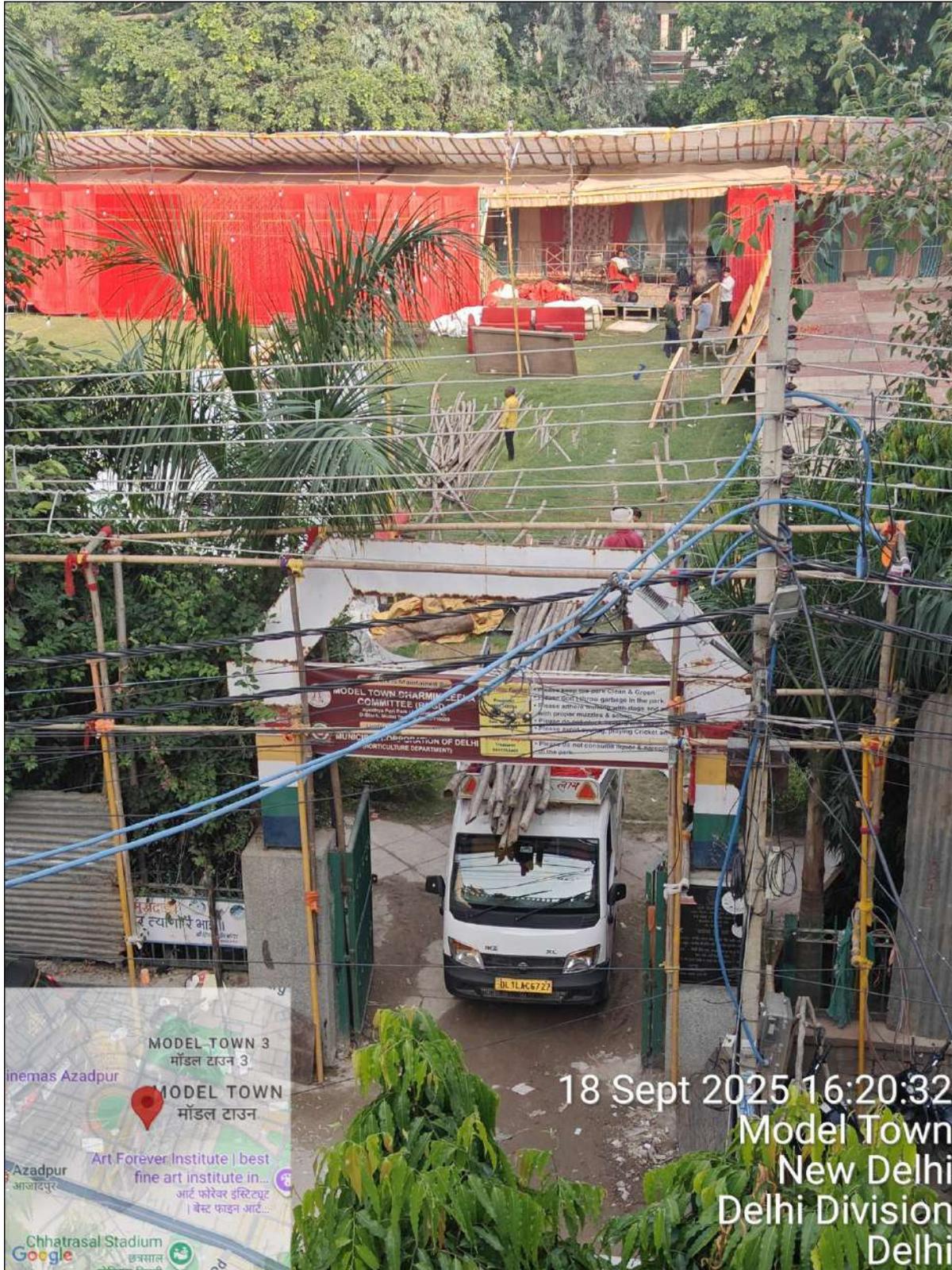


13 Sept 2025 08:12:19
Gujranwala Town Model
New Delhi
Delhi Division
Delhi

ORNAMENTAL JAWAHAR PARK DUMPED BY TENT HOUSE MATERIAL



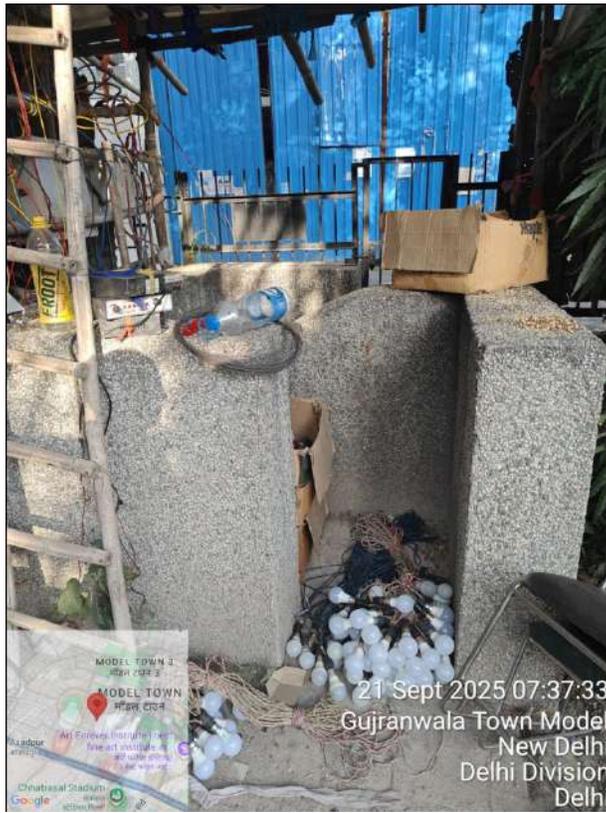
TENT HOUSE MATERIAL DUMPED IN JAWAHAR PARK ON 18TH SEPT.2025



EFFIGIES GETTING PREPARED IN THE ORNAMENTAL PARK



ENTRANCE OF ORNAMENTAL JAWAHAR PARK CHOKED WITH TENT HOUSE MATERIAL



PLANTS AND HEDGES OF JAWAHAR PARK DESTROYED BY THE TENT HOUSE MATERIAL



TENT HOUSE MATERIAL DUMPED IN KYAARIS OF ORNAMENTAL JAWAHAR PARK



COOKING AND EATING ARRANGEMENTS IN ORNAMENTAL JAWAHAR PARK



GAS COOKING INSIDE GREEN AREA OF JAWAHAR PARK



GAS COOKING INSIDE ORNAMENTAL JAWAHAR PARK



LEFT OVERS DUMPED IN JAWAHAR PARK ON 24TH SEPT.2025



FIRECRACKERS BEING BURNED AT JAWAHAR PARK



BURNT PLANTS AND GRASS DUE TO FIREWORKS



GREEN AREA DESTROYED COMPLETELY IN AN ORNAMENTAL PARK



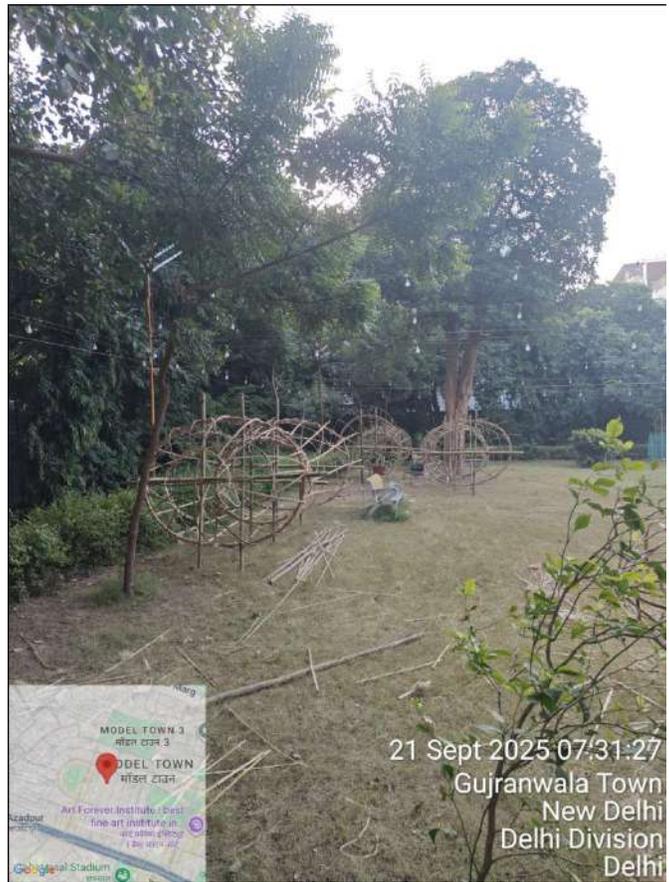
JAWAHAR PARK'S WALL BROKEN AND ENTRY CREATED FOR ADJACENT BUILDING



LPG GAS STOVE IN THE GREEN AREA OF ORNAMENTAL JAWAHAR PARK



ORNAMENTAL JAWAHAR PARK BEING DESTROYED FOR VESTED INTERESTS

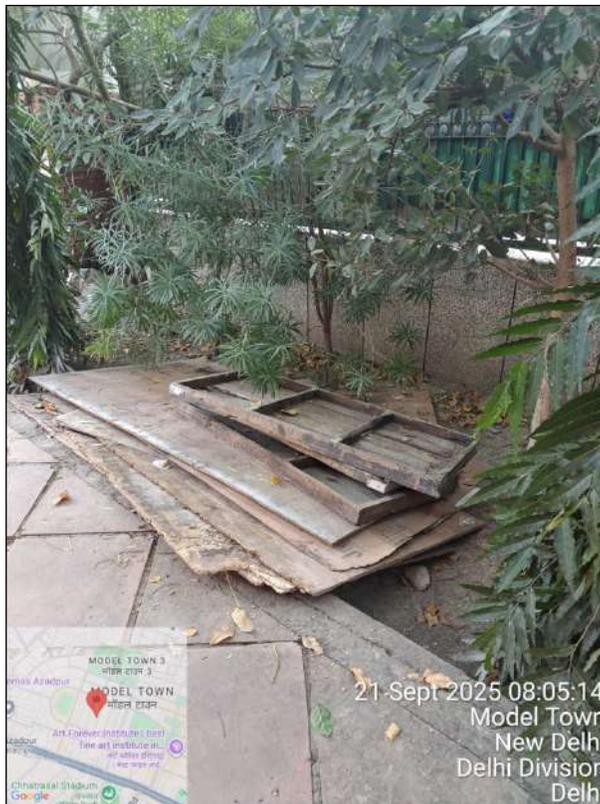


ORNAMENTAL JAWAHAR PARK ENCROACHED UPON FOR CULTURAL FUNCTION

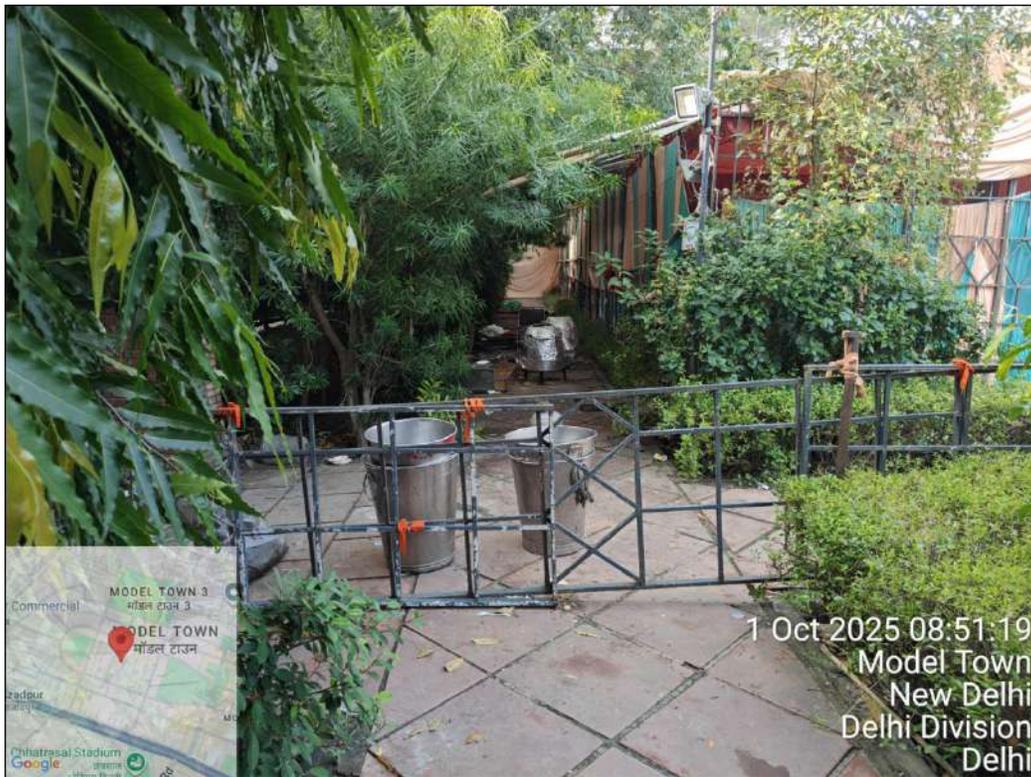


PARK GATES LOCKED FOR GENERAL PUBLIC AND RESIDENTS

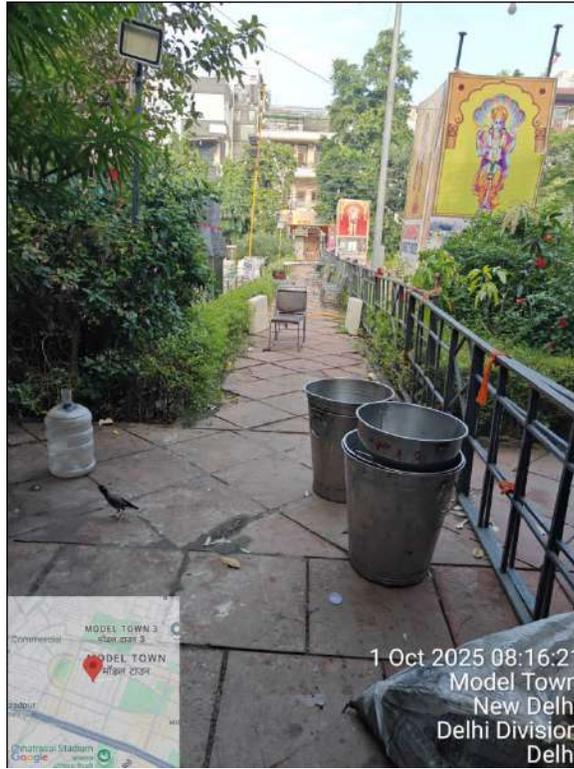
PLANTS CHOPPED BY FURNITURE DUMPING IN ORNAMENTAL JAWAHAR PARK



TANDOORS INSIDE ORNAMENTAL JAWAHAR PARK



TENT HOUSE MATERIAL DUMPED IN GREEN AREA OF JAWAHAR PARK ON 1ST OCT.25



TENT HOUSE MATERIAL DUMPED IN KYAARIS



TOILET OUTLET ENTRY AND VENTILATORS OF ADJACENT AGGARAWAL SADAN
BY BREAKING WALLS OF JAWAHAR PARK



USED FIRECRACKERS INSIDE JAWAHAR PARK AS ON 1ST OCT.25



VERY HIGH VOLUME AT THE VENUE, ABOVE PERMISSIBLE LIMITS

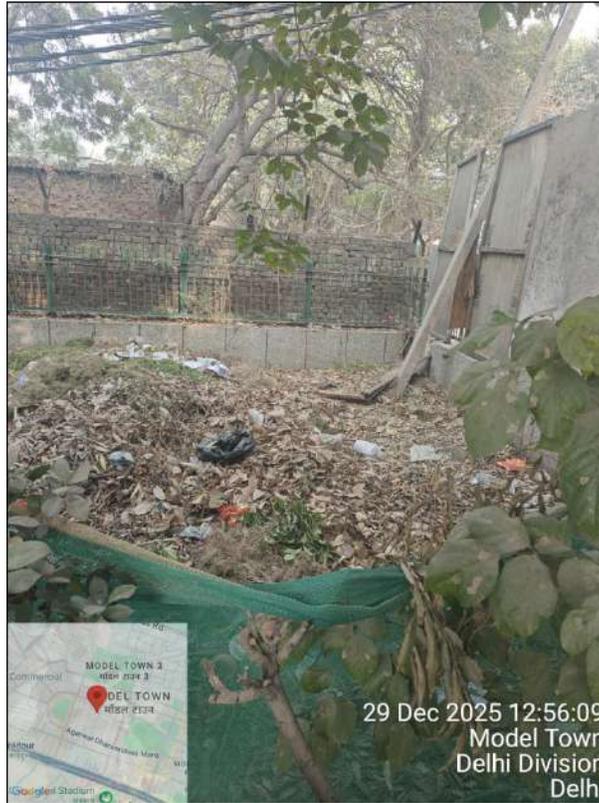
WALLS OF JAWAHAR PARK BROKEN TO CREATE FAVOURABLE ENTRY BY
ADJACENT BUILDING



CONDITION OF JAWAHAR PARK ON 11TH OCT.2025



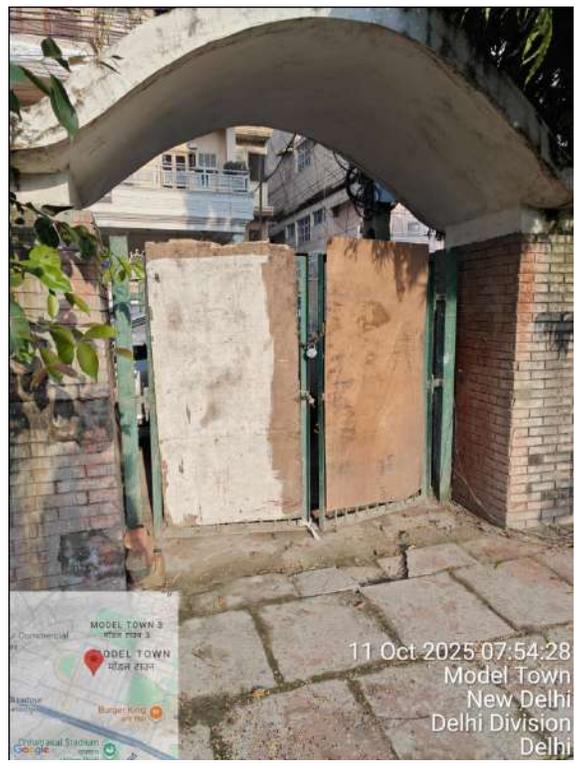
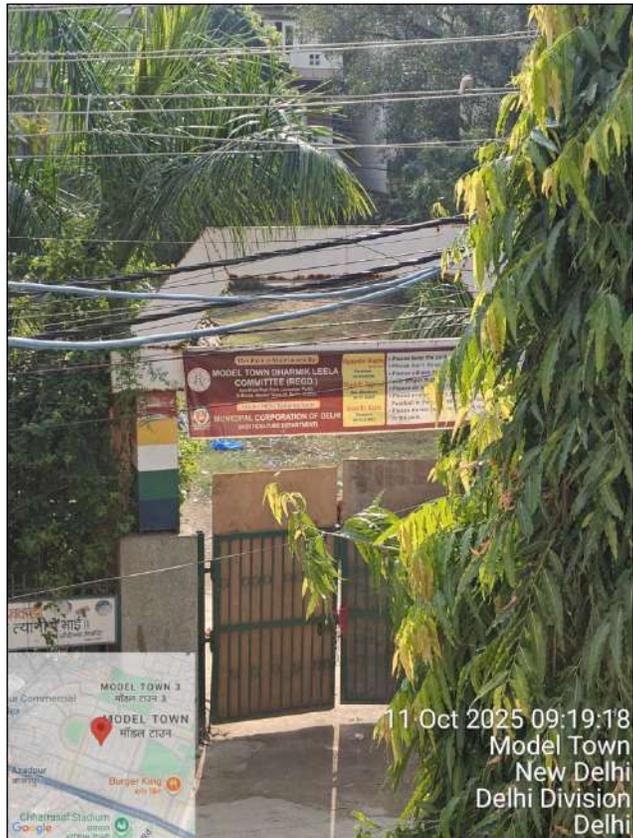
DETERIORATION OF JAWAHAR PARK CONTINUES ON 29TH DEC.2025



JAWAHAR PARK FULL OF TENTHOUSE MATERIAL ON 8TH OCT.2025



JAWAHAR PARK GATES STILL LOCKED BY THE ORGANIZERS ON 11TH OCT.2025



JAWAHAR PARK OCCUPIED BY TENT HOUSE ON 9TH OCT.2025



JAWAHAR PARK STILL OCCUPIED BY TENTHOUSE ON 11TH OCT.2025

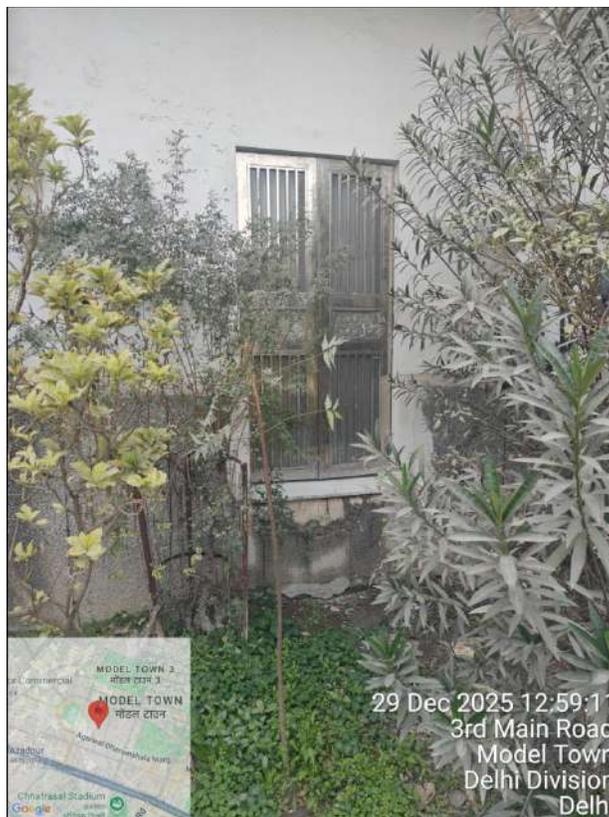
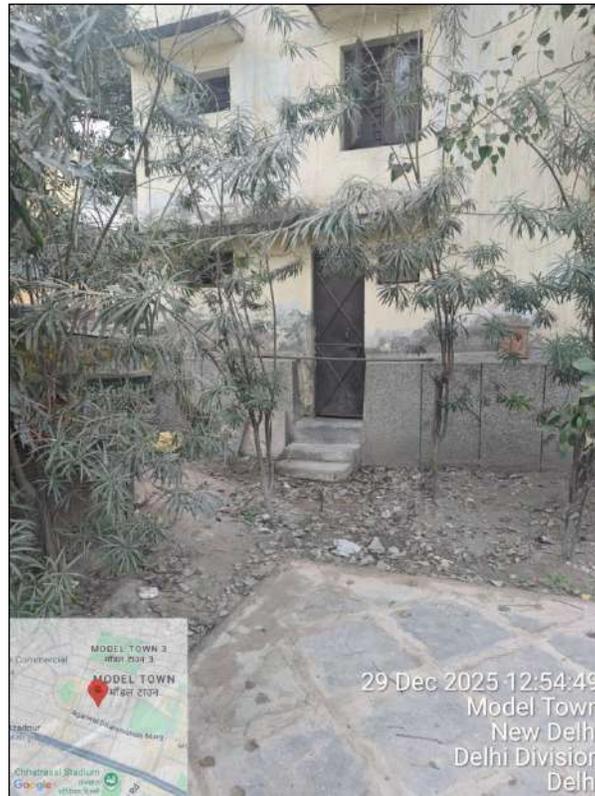


**OPEN DRAIN PIPES & BALCONIES OF THE ADJACENT BUILDINGS IN
JAWAHAR PARK**



29 Dec 2025 14:44:43
Model Town
New Delhi
Delhi Division
Delhi

UNAUTHORIZED ENCROACHMENT BY THE ADJACENT BUILDINGS INTO JAWAHAR PARK STILL EXIST



Complain Status

Complaint #

250908163425796309

Apply Filter

Horticulture - Park Booking

D5/8, Pocket D 4, Phase 2, Model Town, New Delhi, Delhi, 110033, India

Complain Number	250908163425796309
Complainer	Ashwani Chadha
Issue Current Status	Closed / Complied
Issue Category	Horticulture
Issue SubCategory	Park Booking
Neighborhood	68-MODEL TOWN
Reported via	Mobile App
Reported On	08 Sep 2025 07:50 PM

Description

Jawahar park is encroached by the Tent house material and temporary structures put up without any booking. The construction continues till late at night in violation of laws.

Comments

Notification



Ashwani Chadha

Kindly mention the dates and the time period of the permission granted.

26 Sep 2025 02:33 PM



Monika

As per previous practices, permission is granted by The competent authority.

26 Sep 2025 12:38 PM



Machine Auto-Assign Issue

This issue is assigned to Monika (Mobile: 8929894841)

08 Sep 2025 07:50 PM



MCD-311

Your complaint has been registered with no 250908163425796309. Click to track the complaint: <https://api-admin.everythingcivic.com/rd/y3escGyjO3RAjJT> Thank you.

ECIVIC

COMPLAINT AGAINST BURNING OF FIRECRACKERS IN ORNAMENTAL JAWAHAR PARK

← Post

 **Amit K Paul**
@theamitkpaul

Burning of trees in an ornamental park in Delhi? How is this even allowed?

 **Ashwin Chadha** @ChadhaAs... · 23 Sept

The trees and plants being burned in the Ornamental Jawahar park in MCD Ward No.68, Model Town, Delhi-110009. This is done as a part of a cultural event which has no respect for the orders of the Hon'ble Sup...



Post your reply 

Name:**Ashwani Chadha****Created At:**

08-09-2025 19:50

Status Name:

Closed / Complied

**Title : Horticulture - Park Booking**

- 1 Votes
- 5 Comments

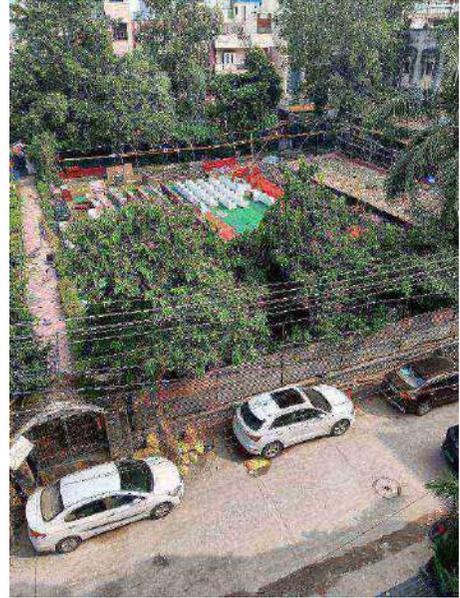
Address:D5/8, Pocket D 4, Phase 2, Model
Town, New Delhi, Delhi, 110033,
India**Landmark:****Download the app now**

Name:**Gurdeep Singh****Created At:**

05-10-2025 14:26

Status Name:

Assigned

**Title : Horticulture - Park Booking**

- 0 Votes
- 2 Comments

Address:D5/9, Pocket D 4, Phase 2, Model
Town, New Delhi, Delhi, 110033,
India**Landmark:****Download the app now**

Name:**Gurdeep Singh****Created At:**

08-09-2025 19:36

Status Name:

Closed / Complied

**Title : Horticulture - Park Booking**

- 1 Votes
- 4 Comments

Address:D5/8, Pocket D 4, Phase 2, Model
Town, New Delhi, Delhi, 110033,
India**Landmark:****Download the app now**



Complaint Detail



Gurdeep Singh

Closed / Complied

Horticulture - Park Booking



D5/8, Pocket D 4, Phase 2, Model Town,
New Delhi, Delhi, 110033, India



08-Sep-2025 7:36 PM

VOTES

COMMENTS



Gurdeep Singh



26-Sep-2025 4:09 PM

Not satisfied. Dates and number of days for which permission is granted is not disclosed.

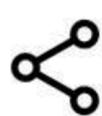


Monika



26-Sep-2025 12:38 PM

As per previous practices, permission is granted by The competent





Complaint Detail



Rajan Bhatia

Re-Open

Horticulture - Park Booking



D8/6, Model Town Phase 2, Pocket D 8,
Phase 2, Model Town, New Delhi, Delhi,
110033, India



08-Sep-2025 7:59 PM

VOTES

COMMENTS



Rajan Bhatia



01-Oct-2025 12:39 PM

Please note as per Honourable supreme court order ornamental park can't be given for any personal or cultural event. It is well known that MCD was giving the park for religious event in the past ignoring Supreme court order. If the same is being done in ignorance by MCD it is acceptable. If this is a knowingly repeated mistake



Name:**Rajan Bhatia****Created At:**

08-09-2025 19:59

Status Name:

Re-Open

**Title : Horticulture - Park Booking**

- 1 Votes
- 5 Comments

Address:

D8/6, Model Town Phase 2, Pocket
D 8, Phase 2, Model Town, New
Delhi, Delhi, 110033, India

Landmark:**Download the app now**



Complaint Detail



Rajan Bhatia

Re-Open

Horticulture - Park Booking



Model, D5-11, Pocket D 4, Phase 2,
Gujranwala Town, New Delhi, Delhi, 110033,
India



15-Sep-2025 6:30 PM

VOTES

COMMENTS



Rajan Bhatia



01-Oct-2025 11:56 AM

As per supreme court order ornamental park can't be given for any event. If in past MCD was not aware about this order. As a citizen making you aware. You can't close the complaint without any update to the residents who are suffering because of noise and air pollution because of this event

Name:  **Rajan Bhatia**

Created At: 21-09-2025 09:31

Status Name: Closed / Complied



Title : Horticulture - Maintenance of Grill/Gate/Boundary Wall/Pathway in Park

- 1 Votes
- 9 Comments

Address: Shri Niwas, D8/11, Model Town
Phase 2, Pocket D 8, Phase 2, Model
Town, New Delhi, Delhi, 110033,
India

Landmark:



Download the app now





Complaint Detail



Rakesh Sabhlok

Closed / Complied

Horticulture - Park Booking



Model, D5-10, Pocket D 4, Phase 2,
Gujranwala Town, New Delhi, Delhi, 110033,
India



08-Sep-2025 7:43 PM

VOTES

COMMENTS



Gurdeep Singh

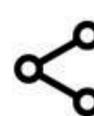


01-Oct-2025 1:43 PM

If previous practices were wrong then why is it not being rectified now. How can the Park remain occupied for more than a month. Causing inconvenience to nearby residents. MCD needs to look into the issue.



Rakesh Sabhlok



Name:**Rakesh Sabhlok****Created At:**

08-09-2025 19:43

Status Name:

Closed / Complied

**Title : Horticulture - Park Booking**

- 1 Votes
- 7 Comments

Address:

Model, D5-10, Pocket D 4, Phase 2,
Gujranwala Town, New Delhi, Delhi,
110033, India

Landmark:**Download the app now**

Name:**Satinder Singh Gambhir****Created At:**

10-09-2025 06:32

Status Name:

Resolved

**Title : Horticulture - Park Booking**

- 1 Votes
- 3 Comments

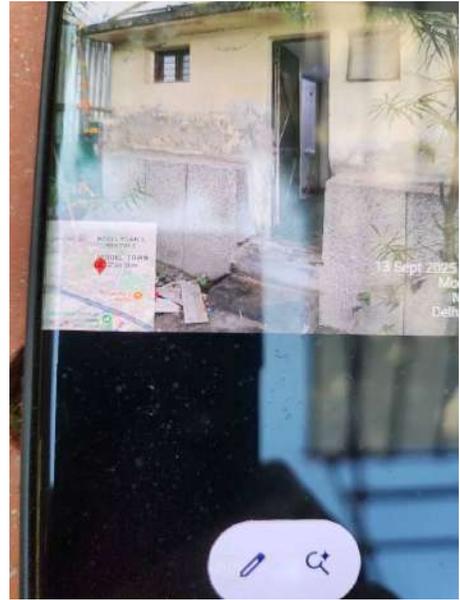
Address:D5/9, Pocket D 4, Phase 2, Model
Town, New Delhi, Delhi, 110033,
India**Landmark:****Download the app now**

Name:**Satinder Singh Gambhir****Created At:**

13-09-2025 08:42

Status Name:

Resolved

**Title : Horticulture - Maintenance of Grill/Gate/Boundary Wall/Pathway in Park**

- 1 Votes
- 4 Comments

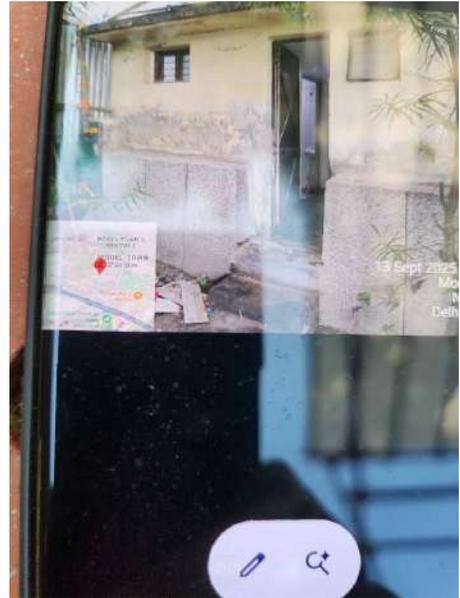
Address:D5-6, Pocket D 4, Phase 2,
Gujranwala Town Model, New Delhi,
Delhi, 110033, India**Landmark:****Download the app now**

Name:**Satinder Singh Gambhir****Created At:**

13-09-2025 08:42

Status Name:

Resolved

**Title : Horticulture - Maintenance of Grill/Gate/Boundary Wall/Pathway in Park**

- 1 Votes
- 4 Comments

Address:D5-6, Pocket D 4, Phase 2,
Gujranwala Town Model, New Delhi,
Delhi, 110033, India**Landmark:****Download the app now**



705

Complaint Detail



Ashwani Chadha

Assigned

Horticulture - Watering Of Plants.



D5/7, Pocket D 4, Phase 2, Model Town,
New Delhi, Delhi, 110033, India



11-Dec-2025 8:33 AM

VOTES

COMMENTS



Machine Auto-Assign Issue



11-Dec-2025 8:33 AM

This issue is assigned to Monika
(Mobile: 8929894841)



MCD-311



11-Dec-2025 8:33 AM

Your complaint has been registered
with no 251211163213557360.

Click to track the complaint: <https://>

Horticulture - Watering Of Plants.

D5/7, Pocket D 4, Phase 2, Model Town, New Delhi, Delhi, 110033, India

Complain Number 251211163213557360

Complainer Ashwani Chadha

Issue Current Status Assigned

Issue Category Horticulture

Issue SubCategory Watering Of Plants.

Neighborhood 68-MODEL TOWN

Reported via Mobile App

Reported On 11 Dec 2025 08:33 AM

Description

This is an offence under Section 8 of Delhi Preservation of Trees Act,1994.This is also contempt of court being violation of NGT orders against concretization around tree trunks.The concerned officer is requested to immediately save three Peepal trees.

Name:**Ashwani Chadha****Created At:**

07-10-2025 08:37

Status Name:

Resolved

**Title : Horticulture - Park is not Cleaned**

- 0 Votes
- 4 Comments

Address:

D8/7, Model Town Phase 2, Pocket
D 8, Phase 2, Model Town, New
Delhi, Delhi, 110033, India

Landmark:**Download the app now**



Complaint Detail



Ashwani Chadha

Assigned

Horticulture - Park is not Cleaned



D8/7, Model Town Phase 2, Pocket D 8,
Phase 2, Model Town, New Delhi, Delhi,
110033, India



07-Oct-2025 8:37 AM

VOTES

COMMENTS



Ashwani Chadha



09-Oct-2025 3:48 PM

Jawahar park is still occupied by the Tent house material on 9th October 2025. Its been more than a month and it still remains encroached/ occupied. No action against complaints by the officer in charge despite knowing about the illegal occupancy.

Complain Status

Complaint #

25100716873500579

Apply Filter

Horticulture - Park is not Cleaned

D8/7, Model Town Phase 2, Pocket D 8, Phase 2, Model Town, New Delhi, Delhi, 110033, India

Complain Number

25100716873500579

Complainer

Ashwani Chadha

Issue Current Status

Resolved

Issue Category

Horticulture

Issue SubCategory

Park is not Cleaned

Neighborhood

68-MODEL TOWN

Reported via

Mobile App

Reported On

07 Oct 2025 08:37 AM

Description

Jawahar park fully occupied by Tent house material on 7th October 2025.It has been more than 35 days since the park is illegally occupied and the horticulture department is silent.

Comments

Notification



Monika

Needful done

14 Oct 2025 05:04 PM



Ashwani Chadha

Jawahar park is still occupied by the Tent house material on 9th October 2025.Its been more than a month and it still remains encroached/ occupied.No action against complaints by the officer in charge despite knowing about the illegal occupancy.

09 Oct 2025 03:48 PM



Machine Auto-Assign Issue

This issue is assigned to Monika (Mobile: 8929894841)

07 Oct 2025 08:38 AM



MCD-311

Your complaint has been registered with no 25100716873500579. Click to track the complaint: <https://ani-admin.everythingcivic.com/rd/Qtn7VtulclilvTt> Thank you



711

Comments



MCD-311

07-Oct-2025 8:38 AM

Your complaint has been registered with no 25100716873500579. Click to track the complaint: <https://api-admin.everythingcivic.com/rd/OtnZVtuLcUjlyTt> Thank you.
ECIVIC



Machine Auto-Assign Issue

07-Oct-2025 8:38 AM

This issue is assigned to Monika (Mobile: 8929894841)



Ashwani Chadha

09-Oct-2025 3:48 PM

Jawahar park is still occupied by the Tent house material on 9th October 2025. Its been more than a month and it still remains encroached/ occupied.No action against complaints by the officer in charge despite knowing about the illegal occupancy.

Name:**Gurdeep Singh****Created At:**

10-10-2025 08:48

Status Name:

Resolved

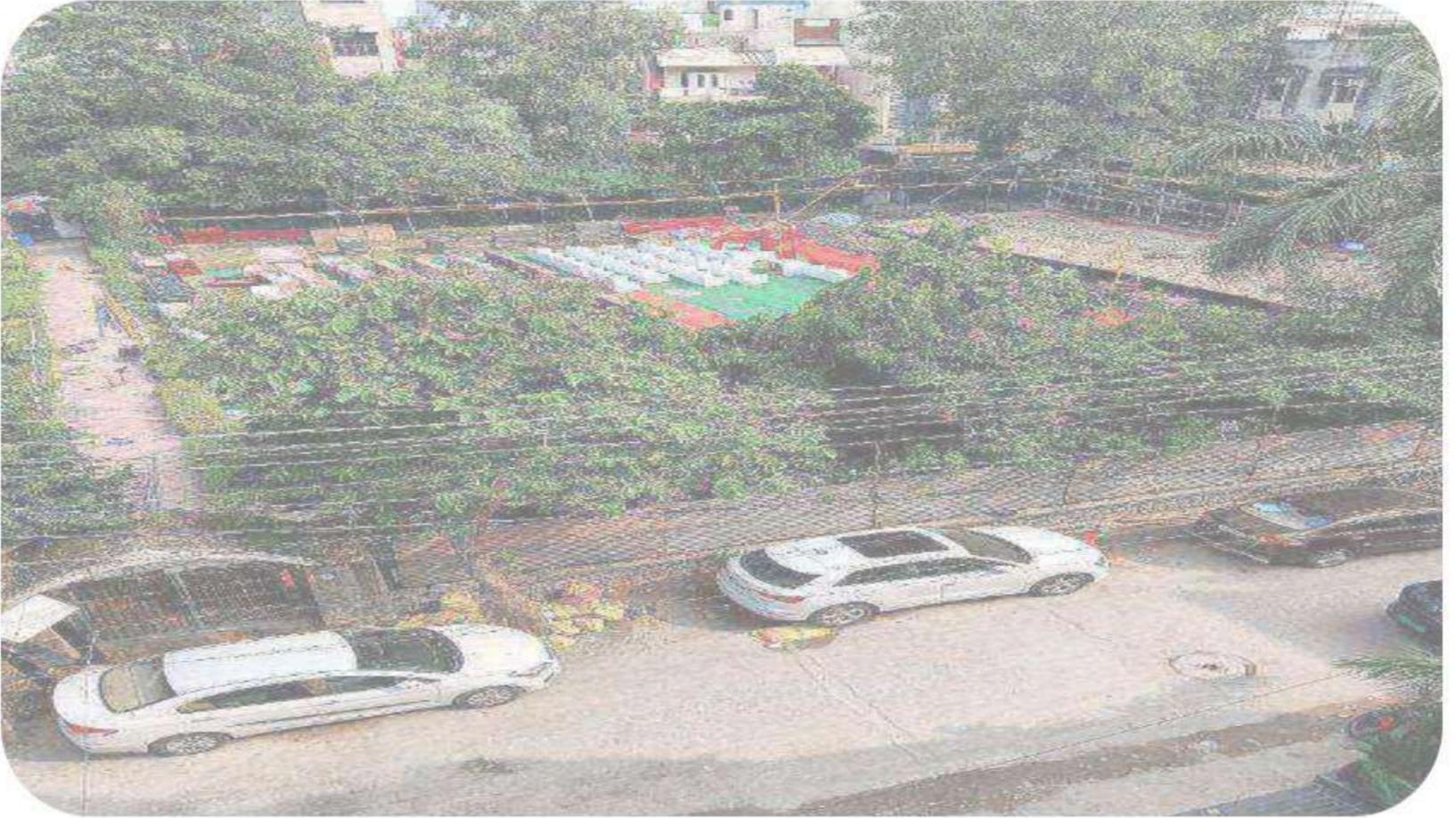
**Title : Horticulture - Park is not Cleaned**

- 0 Votes
- 3 Comments

Address:D5/8, Pocket D 4, Phase 2, Model
Town, New Delhi, Delhi, 110033,
India**Landmark:****Download the app now**



Complaint Detail



Gurdeep Singh

Resolved

Horticulture - Park Booking



D5/9, Pocket D 4, Phase 2, Model Town,
New Delhi, Delhi, 110033, India



05-Oct-2025 2:26 PM

VOTES

COMMENTS



Monika



14-Oct-2025 5:07 PM

Needful done



Gurdeep Singh



10-Oct-2025 4:29 AM

Why is it taking so much time to clear the Park? Basic rights of residents to walk and play in the Park is being denied. Casual attitude of MCD noted. It is sad.



714

Comments



MCD-311

05-Oct-2025 2:26
PM

Your complaint has been registered with no 251005163448671308. Click to track the complaint: <https://api-admin.everythingcivic.com/rd/afa3j8sWU5QNpKT> Thank you. ECIVIC



Machine Auto-Ass...

05-Oct-2025 2:26
PM

This issue is assigned to Monika (Mobile: 8929894841)



Gurdeep Singh

10-Oct-2025 4:29
AM

Why is it taking so much time to clear the Park? Basic rights of residents to walk and play in the Park is being denied. Casual attitude of MCD noted. It is sad.

NEARBY

CITY

YOURS



Gurdeep Singh

New / Un-Assigned

Horticulture - Park Booking

 D-8-8, Model Town Phase 2, Pocket D 8, Phase 2, Model Town, Delhi, 110033, India

 14-Oct-2025 7:30 AM

 0  1

 Vote up  Comment  Share



Horticulture - Park Booking

D-8-8, Model Town Phase 2, Pocket D 8, Phase 2, Model Town, Delhi, 110033, India

Complain Number 251014164224258595

Complainer Gurdeep Singh

Issue Current Status Assigned

Issue Category Horticulture

Issue SubCategory Park Booking

Neighborhood 68-MODEL TOWN

Reported via Mobile App

Reported On 14 Oct 2025 07:30 AM

Description

The encroachment of jawahar Park is still there . The railing of the Park is covered with tin sheets. Dharmik Ramlila Committee have put tin sheets on 8 sept 2025 and today is 14 October 25. no tin sheets removed. prolonged occupation of the Park is illegal. MCD should intervene immediately

Complaint Detail



Jaswinder Kaur

Resolved

Horticulture - Park Booking



1, Block D8, Model Town 2, New Delhi,
110009, Delhi, India



13-Oct-2025 10:07 AM

VOTES

COMMENTS



Monika



14-Oct-2025 4:53 PM

Needful done



Machine Auto-Assign Issue



13-Oct-2025 10:07 AM

This issue is assigned to Monika
(Mobile: 8929894841)

Name:**Rajan Bhatia****Created At:**

08-10-2025 11:32

Status Name:

Resolved

**Title : Horticulture - Park Booking**

- 0 Votes
- 4 Comments

Address:D5/8, Pocket D 4, Phase 2, Model
Town, New Delhi, Delhi, 110033,
India**Landmark:****Download the app now**



719

Complaint Detail



Rajan Bhatia

New / Un-Assigned

Engineering Works - Encroachment on Roads/ Footpath/ Municipal Land



D8/10, Model Town Phase 2, Pocket D 8, Phase 2, Model Town, New Delhi, Delhi, 110033, India



16-Dec-2025 11:05 AM

VOTES

COMMENTS



MCD-311



16-Dec-2025 11:06 AM

Your complaint has been registered with no 251216162579327406.

Click to track the complaint: <https://api-admin.everythingcivic.com/rd/uaU5CtyssLfkYW9> Thank you.
ECIVIC



Name:

**Rajan
Bhatia**

**Created
At:**

16-12-
2025
11:05

**Status
Name:**

Assigned



**Title : Engineering Works - Encroachment
on Roads/ Footpath/ Municipal Land**

- 0 Votes
- 2 Comments

Address:

D8/10,
Model
Town
Phase
2,
Pocket
D 8,
Phase
2,
Model





721 Comments

court order. If the same is being done in ignorance by MCD it is acceptable. If this is a knowingly repeated mistake it is contempt of the court. So please don't write that complaint is infructuous !! Please let us know for how many days you have given permission for this event.



Rajan Bhatia

07-Oct-2025 10:00 AM

Property is still under occupancy of Tent house hired by Dharmik Leela committee.



Rajan Bhatia

09-Oct-2025 4:23 PM

My first complaint to on the illegal occupancy of the park was on 8 Sept 2025. Today is 9 October and park is still occupied by Dharmik Leela committee for Ramlila. Tent house furniture are still there. monika ji for how many days and months u have given this park for religious event ?? Do MCD follow any Supreme court norms ??



Rajan Bhatia

09-Oct-2025 4:25 PM

My first complaint on this subject was on 8 Sept 2025. Park is illegally occupied on 9 October 2025 also.



Complaint Detail



Rajan Bhatia

Resolved

Horticulture - Park is not Cleaned



D8/6, Model Town Phase 2, Pocket D 8,
Phase 2, Model Town, New Delhi, Delhi,
110033, India



11-Oct-2025 1:59 PM

VOTES

COMMENTS



Monika



14-Oct-2025 4:56 PM

Needful done



Machine Auto-Assign Issue



11-Oct-2025 1:59 PM

This issue is assigned to Monika
(Mobile: 8929894841)

Horticulture - Park not Cleaned

D8/6, Model Town Phase 2, Pocket D 8, Phase 2, Model Town,
New Delhi, Delhi, 110033, India

Complain Number 251011163854428864

Complainer Rajan Bhatia

Issue Current Status Assigned

Issue Category Horticulture

Issue SubCategory Park is not Cleaned

Neighborhood 68-MODEL TOWN

Reported via Mobile App

Reported On 11 Oct 2025 01:59 PM

Description

park not vacated by the event organizers.
what is the solution? what is the McD stand
viz a vz dharmik Leela committee & Tent
house.

Horticulture - Park Booking

6/1, 3rd Main Rd, Pocket D, Phase 2, Model Town, Delhi,
110033, India

Complain Number 251013163583403759

Complainer Rajan Bhatia

Issue Current Status Assigned

Issue Category Horticulture

Issue SubCategory Park Booking

Neighborhood 68-MODEL TOWN

Reported via Mobile App

Reported On 13 Oct 2025 09:36 AM

Description

Jawahar Park Model Town is still locked and encroached by the Dharmik lila committee and their tent house. gate is locked and tin sheets are there on park railing. encroachment started from 8 Sept 2025 onwards. who has given permission to the event organizers to lock the gates and restrict the way of citizens into the park.

Complain Status

Complaint #

25101316358

Apply Filter

Horticulture - Park Booking

6/1, 3rd Main Rd, Pocket D, Phase 2, Model Town, Delhi,
110033, India

Complain Number 251013163583403759

Complainer Rajan Bhatia

Issue Current Status Assigned

Issue Category Horticulture

Issue SubCategory Park Booking

Neighborhood 68-MODEL TOWN

Reported via Mobile App

Reported On 13 Oct 2025 09:36 AM

**Name:****Rakesh
Sabhlok****Created
At:**10-10-
2025
10:10**Status
Name:**

Assigned

**Title : Horticulture - Park is not
Cleaned**

- 0 Votes
- 2 Comments

Address:D 8/12,
Model
Town
Phase
2,
Pocket
D 8,
Phase
2,
Model
Town,
Delhi,
110033,
India**Landmark:**

Name:**Satinder Singh Gambhir****Created At:**

07-10-2025 08:15

**Status
Name:**

Assigned

**Title : Horticulture - Maintenance of Grill/Gate/Boundary Wall/Pathway in Park**

- 0 Votes
- 9 Comments

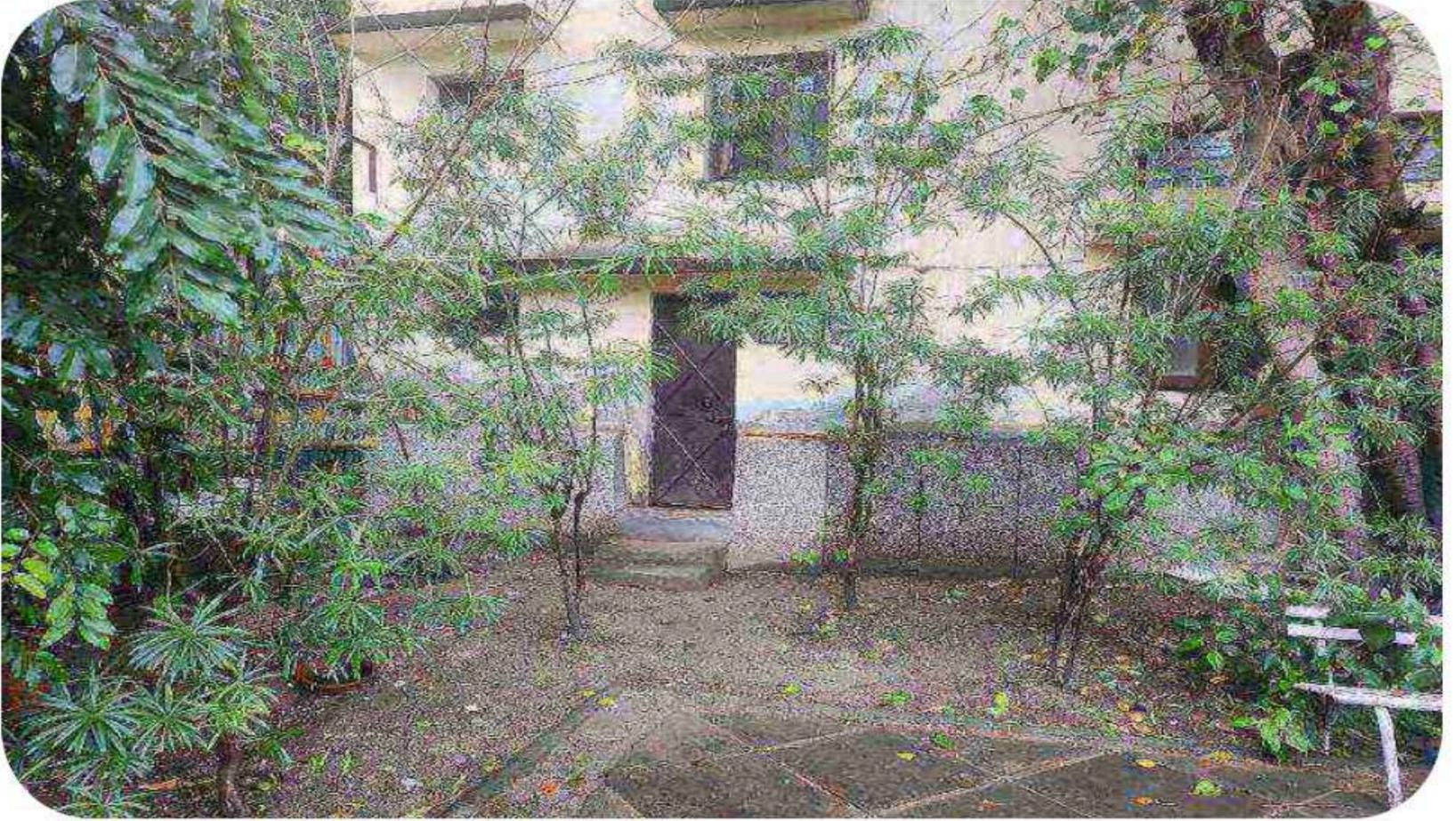
Address:

D8/7, Model Town Phase 2, Pocket
D 8, Phase 2, Model Town, New
Delhi, Delhi, 110033, India

Landmark:**Download the app now**



Complaint Detail



Satinder Singh Gambhir

Assigned

Horticulture - Maintenance of Grill/Gate/ Boundary Wall/Pathway in Park



D8/7, Model Town Phase 2, Pocket D 8,
Phase 2, Model Town, New Delhi, Delhi,
110033, India



07-Oct-2025 8:15 AM

VOTES

COMMENTS



Machine Auto-Assign Issue



07-Oct-2025 8:15 AM

This issue is assigned to Monika
(Mobile: 8929894841)



MCD-311



07-Oct-2025 8:15 AM

Your complaint has been registered

Name:**Satinder Singh Gambhir****Created At:**

07-10-2025 08:20

Status Name:

Closed / Complied

**Title : Horticulture - Maintenance of Grill/Gate/Boundary Wall/Pathway in Park**

- 1 Votes
- 6 Comments

Address:D5-6, Pocket D 4, Phase 2,
Gujranwala Town Model, New Delhi,
Delhi, 110033, India**Landmark:****Download the app now**

Name:**Satinder Singh Gambhir****Created At:**

27-10-2025 08:43

Status Name:

Re-Open

**Title : Horticulture - Maintenance of Grill/Gate/Boundary Wall/Pathway in Park**

- 1 Votes
- 5 Comments

Address:

9, Block B, Model Town Phase I,
Model Town, New Delhi, Delhi,
110033, India

Landmark:**Download the app now**

Description

731

park not vacated by the event organizers.
what is the solution? what is the McD stand
viz a vz dharmik Leela committee & Tent
house.

Comments

Notification



Machine Auto-Assign Issue

This issue is assigned to
Monika (Mobile:
8929894841)

11 Oct 2025 01:59 PM



MCD-311

Your complaint has been
registered with no
251011163854428864.
Click to track the complaint:
[https://api-
admin.everythingcivic.com/rd](https://api-admin.everythingcivic.com/rd)
Thank you. ECIVIC

11 Oct 2025 01:59 PM

associate@shivpurilawchambers.com

From: associate@shivpurilawchambers.com
Sent: 06 January 2026 15:49
To: 'mehtavikas@hotmail.com'; 'divya@dylawchambers.com'
Cc: 'Abhishek Shivpuri'; 'd5n8rwa@gmail.com'
Subject: RE: OA No. 1150/2024 (I.A. No. 433/2024, I.A. No. 474/2024 & I.A. No. 577/2024) D5 & D8 Residents Welfare Association, Model Town, New Delhi Applicant Versus Horticulture Department of MCD, Keshavpuram Zone
Attachments: Additional affidavit on behalf of the Applicant.pdf

Dear All,

I am writing on behalf of the Applicant in the captioned matter and hereby serving you with the advance copy of the additional Affidavit on behalf of the Applicant for placing additional evidence on record.

Kindly acknowledge the receipt.

Regards,

Rahul Bhatt | Associate



M: +91 7838471689

**A: Shivpuri Law Chambers,
K-12, Green Park Extension,
New Delhi – 110 016**

Website: www.shivpurilawchambers.com

Office Location: [Delhi](#) | [Jaipur](#)

*This exchange is privileged and
confidential – for intended recipients only.*

From: associate@shivpurilawchambers.com <associate@shivpurilawchambers.com>
Sent: 06 January 2026 11:17
To: 'mehtavikas@hotmail.com' <mehtavikas@hotmail.com>; 'divya@dylawchambers.com' <divya@dylawchambers.com>
Cc: 'Abhishek Shivpuri' <abhishekshivpuri@outlook.com>; 'd5n8rwa@gmail.com' <d5n8rwa@gmail.com>
Subject: RE: OA No. 1150/2024 (I.A. No. 433/2024, I.A. No. 474/2024 & I.A. No. 577/2024) D5 & D8 Residents Welfare Association, Model Town, New Delhi Applicant Versus Horticulture Department of MCD, Keshavpuram Zone

Dear All,

I am writing on behalf of the Applicant in the captioned matter and hereby serving you with the advance copy of the Application for placing additional documents on record.

Kindly acknowledge the receipt.

Regards,

Rahul Bhatt | Associate

On Behalf of

Advocate Abhishek Shivpuri



M: +91 7838471689

A: Shivpuri Law Chambers,
K-12, Green Park Extension,
New Delhi – 110 016

Website: www.shivpurilawchambers.com

Office Location: [Delhi](#) | [Jaipur](#)

*This exchange is privileged and
confidential – for intended recipients only.*

From: Abhishek Shivpuri

Sent: Tuesday, August 19, 2025 10:50 AM

To: Vikas Mehta <mehtavikas@hotmail.com>; divya@dylawchambers.com

Cc: d5n8rwa <d5n8rwa@gmail.com>

Subject: RE: OA No. 1150/2024 (I.A. No. 433/2024, I.A. No. 474/2024 & I.A. No. 577/2024) D5 & D8 Residents Welfare Association, Model Town, New Delhi Applicant Versus Horticulture Department of MCD, Keshavpuram Zone

Dear All,

I am writing on behalf of the Applicant in the captioned matter and hereby serving you with the rejoinders to each of your replies as advance service.

Kindly acknowledge the receipt.

Regards,

Abhishek Shivpuri
Advocate
Supreme Court of India
K-12, Ground Floor,
Green Park Extension,
New Delhi - 110 016

From: Vikas Mehta <mehtavikas@hotmail.com>

Sent: Saturday, July 5, 2025 7:37 PM

To: abhishekshivpuri@outlook.com

Cc: divya@dylawchambers.com

Subject: OA No. 1150/2024 (I.A. No. 433/2024, I.A. No. 474/2024 & I.A. No. 577/2024) D5 & D8 Residents Welfare Association, Model Town, New Delhi Applicant Versus Horticulture Department of MCD, Keshavpuram Zone

Dear Sir,

Please find attached the reply to the OA No. 1150/2024 to be filed before the Hon'ble National Green Tribunal.

Please consider the same as advance service. Please acknowledge the same.

[Reply NGT.pdf](#)

Best Regards,
Chambers of Vikas Mehta
Advocate

732-B

59, Lawyers Chambers,
Supreme Court of India,
New Delhi - 110001 [Ph: 23389900]

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